

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 1

IA(LB.C)/791(CH)2023

IA(I.B.C)/306(CH)2021

In

CP(IB) No. 167/Chd/Hry/2018

(Admitted)

IN THE MATTER OF:

Darshan Anil Lodha

...Petitioner-Operational Creditor

Versus

**Kopargaon Ahmednagar Tollways ...Respondent-Corporate Debtor
(phase- 1) Pvt. Ltd.**

Under Section: 9, 30, 60(5), IBC 2016

Order delivered on 04.07.2024

CORAM:

**SHRI. UMESH KUMAR SHUKLA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

**For the RP-Applicant : Mr. Akaant Kumar Mittal, Advocate with Ms.
in IA No. 791/2023 Shreya Gadiya, CS & Mr. Udayraj Patwardhan,
RP in person.**

**For the Respondent : Mr. Vishav Bharti Gupta, Advocate
No.6 in IA
No.306/2021**

**For the Respondent : Mr. Anil Kumar B. Dhongade, Advocate
No.8 in IA
No.306/2021**

For the CoC : Mr. Pulkit Goyal, Advocate

ORDER

IA(I.B.C)/306(CH)2021

The present application has been filed by the applicant-RP. The reply of Respondent No.8 has been filed vide diary No.00429/2 dated 10.06.2024. The same is taken on record. There are eight respondents in this application, out of which only respondent No.6 and respondent No.8 are present today at the

time of hearing of the matter.. A date is requested by learned counsel for the respondent No.6 for filing the reply. Let the same be filed within one week with a copy in advance to the opposite counsel.

It is pointed out by the learned counsel for the applicant-RP that despite service of notice filed vide diary No.00245/01 dated 31.03.2022 and 00245/2 dated 12.09.2023, none has appeared on behalf of the respondent Nos.1 to 5 & 7. It seems that respondent Nos.1 to 5 & 7 are not interested in pursuing the present application. Therefore, respondent Nos.1 to 5 & 7 proceeded *ex parte*.

Let the matter be listed for arguments on 06.08.2024 in the Supplementary List along with IA(LB.C)/791(CH)2023.

Sd/-

(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)

Sd/-

(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)